

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 1394 & 1392 of 2019 IN
DFR No. 2220 of 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

JK Cement Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.
Mr. V.C. Shukla
Mr. Tarun Gulia

Counsel for the Respondent (s) : -----

ORDER

Issue notice on IAs and main appeal. Dasti, in addition, is permitted.

List the matter on **03.10.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson